



2026:DHC:9544



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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
# **CNR No. DLHC010204902021**  
+ OMP (ENF.) (COMM.) 99/2021, EX.APPL.(OS) 670/2021,  
EX.APPL.(OS) 874/2021  
M/S DRIPLEX WATER ENGINEERING PRIVATE  
LIMITED .....Decree Holder  
Through: Mr. Siddarth Aggarwal and Ms.  
Kesang Tenzim Doma, Advs.

versus

NTPC LIMITED .....Judgement Debtor  
Through: Mr. Sanjay Jain, Senior  
Advocate, Mr. R.K. Joshi, Mr.  
Ojusya Joshi, Ms. Harshita  
Sukhija, Ms. Rishika Aggarwal  
Advs.

**CORAM:**  
**HON'BLE MR. JUSTICE OM PRAKASH SHUKLA**

% **ORDER(ORAL)**  
**28.10.2026**

1. In view of the fact that decretal amount has already been deposited and stay is granted in the impugned award, there is no purpose to keep this enforcement petition alive.

2. In view of the above, the present enforcement petition is disposed of with liberty to file it again as and when situation arises.

**OM PRAKASH SHUKLA, J**

**OCTOBER 28, 2026/at**